

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 2351
TO BE ANSWERED ON 30.11.2016**

U/A CERTIFICATION TO JUNGLE BOOK

2351: SHRI B. SENGUTTUVAN

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the Government is aware that the children's film Jungle Book, a cinematic adaptation of Rudyard Kipling's Book of the same title has been issued U/A Certificate by the Censor Board; and
- (b) if so, the reasons for issue of U/A Certification for a children's film?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]:

(a) & (b): Central Board of Film Certification (CBFC) certifies films for public exhibition in accordance with Cinematograph Act, 1952, Cinematograph (Certification) Rules, 1983 and guidelines issued thereunder. CBFC issues certificates under the categories 'U', 'UA', 'A' or 'S' as applicable in accordance with Section 5A of the Cinematograph Act. The film "Jungle Book" (3D) (English) was examined by CBFC in accordance with the provisions of the Act and Rules. The film was judged in its entirety from the viewpoint of its overall impact. The film was in 3D technology and hence it was felt by the Examining Committee that some of the visuals and sound effects could be scary for children below 12 years. Therefore, the film was recommended for "UA" certificate, i.e. universal viewing with parental guidance for children below 12 years. Similar grading was given for this film, i.e. "Parental Guidance" in countries like Australia, Canada, USA, UK, New Zealand, South Korea, Singapore, Philippines.
